

GA-1586/02

21.4.2003

Hon'ble Mr. A.K. Bhatnagar, J.M.

Now has appeared on behalf of the applicant, even in the revised list. The case is dismissed in default for non-prosecution.

Smt. Dharmendra Tiwari holding brief of Smt. N.C. Nishad, Counsel for the respondents is present.

As
J.M.

Remo